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Title: Papers laid on the Table of the House by Ministers/members.

HON. SPEAKER: Now, Papers to be laid.

THE MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA): Madam Speaker, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Judicial Academy India, Bhopal, for the year 2014-2015, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Judicial Academy India, Bhopal, for the year 2014-2015.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 4553/16/16]

जल संसाधन, नदी विकास और गंगा संरक्षण मंत्री (सुश्री उमा भारती) : महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखती हूँ :-

- (1) (एक) नेशनल वाटर डेवलपमेंट एजेंसी, नई दिल्ली के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) नेशनल वाटर डेवलपमेंट एजेंसी, नई दिल्ली के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।
- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 4554/16/16]

THE MINISTER OF STATE OF THE MINISTRY OF POWER, MINISTER OF STATE OF THE MINISTRY OF COAL AND MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the DNH Power Distribution Corporation Limited, Silvassa, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon under sub-section (1) of Section 619A of the Companies Act, 1956.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 4555/16/16]

- (3) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Power for the year 2016-2017.

[Placed in Library, See No. LT 4556/16/16]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Coal Mines Provident Fund Organisation, Dhanbad, for the year 2014-2015, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Coal Mines Provident Fund Organisation, Dhanbad, for the year 2014-2015.
- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library, See No. LT 4557/16/16]

- (6) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of New and Renewable Energy for the year 2016-2017.

[Placed in Library, See No. LT 4558/16/16]

(7) A copy of the Notification No. S.O.1253(E) (Hindi and English versions) published in Gazette of India dated 11th May, 2015, regarding delegation of the powers of Central Government exercisable under Section 5(1) of the Mines and Minerals (Development and Regulation) Act, 1957 to the Additional Secretary, Ministry of Coal under sub-section (1) of Section 28 of the said Act.

- (8) Statement (Hindi and English versions) showing reasons for delay

in laying the papers mentioned at (7) above.

[Placed in Library, See No. LT 4559/16/16]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Bureau of Energy Efficiency, New Delhi, for the year 2014-2015, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bureau of Energy Efficiency, New Delhi, for the year 2014-2015.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library, See No. LT 4560/16/16]

जल संसाधन, नदी विकास और गंगा संरक्षण मंत्रालय में राज्य मंत्री (प्रो. सावर लाल जाट): महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

- (1) (एक) नेशनल इंस्टीट्यूट ऑफ हाइड्रोलॉजी, रुड़की के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) नेशनल इंस्टीट्यूट ऑफ हाइड्रोलॉजी, रुड़की के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।
- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 4561/16/16]

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAJIV PRATAP RUDY): On behalf of my senior colleague Shri P. Radhakrishnan, I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) issued under Merchant Shipping Act, 1958:-

- (i) The Merchant Shipping (Seafarer Accommodation) Rules, 2016 published in Notification No. G.S.R.346(E) in Gazette of India dated 29th March, 2016.
- (ii) The Merchant Shipping (Maritime Labour) Rules, 2016 published in Notification No. G.S.R.202(E) in Gazette of India dated 29th February, 2016.

[Placed in Library, See No. LT 4562/16/16]

(2) A copy of the Notification No. G.S.R. 321(E) (Hindi and English versions) published in Gazette of India dated 18th March, 2016 approving the Visakhapatnam Port Trust Employees' (Recruitment, Seniority, Promotion) Amendment Regulations, 2016 under Section 124 of the Major Port Trusts Act, 1963.

[Placed in Library, See No. LT 4563/16/16]

ग्रामीण विकास मंत्रालय में राज्य मंत्री (श्री सुदर्शन भगत): महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

- (1) (एक) भारत रूल लाइवलीहुड्स फाउंडेशन, नई दिल्ली के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) भारत रूल लाइवलीहुड्स फाउंडेशन, नई दिल्ली के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 4564/16/16]